

**RESUMÉ OF WORK
DONE BY LOK SABHA**

**SIXTEENTH LOK SABHA
THIRD SESSION, 2014**

LOK SABHA SECRETARIAT, NEW DELHI
April, 2015/Vaisakha, 1937 (Saka)

RESUMÉ OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — THIRD SESSION
(24 November, 2014 to 23 December, 2014)



LOK SABHA SECRETARIAT
NEW DELHI
April, 2015/Vaisakha, 1937 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Third Session *i.e.* from the 24 November, 2014 to 23 December, 2014.

NEW DELHI;
April, 2015

Vaisakha, 1937 (Saka)

ANOOP MISHRA
Secretary-General

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1. DURATION OF SESSION
(3rd Session of 16th Lok Sabha)

1. Date of Commencement	:	§ 24 November, 2014
2. Date of Adjournment <i>sine die</i>	:	*23 December, 2014
3. Date of prorogation	:	23 December, 2014
4. Total number of days of Session	:	30
5. Number of Actual Days of Sittings	:	22
6. Number of hours of sitting	:	129 hours 47 minutes

§ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken H M	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
1.	The Delhi Special Police Establishment (Amendment) Bill, 2014	25.11.2014	—	25.11.2014 26.11.2014	2 15	—	—	Passed
2.	The Indian Institutes of Information Technology Bill, 2014	12.8.2014 (Earlier Session)	—	25.11.2014 26.11.2014	2 36	6	—	Passed
3.	The Central Universities (Amendment) Bill, 2014	14.8.2014 (Earlier Session)	—	25.11.2014 26.11.2014	1 31	—	—	Passed
4.	The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2014, as passed by Rajya Sabha	—	27.11.2014	28.11.2014	2 27	3	—	Passed

5.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	11.8.2014 (Earlier Session)	—	27.11.2014	1	11	1	—	Passed
6.	The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014	1.12.2014	—	1.12.2014	3	55	2	—	Passed
7.	# The Merchant Shipping (Amendment) Bill, 2014, as passed by <i>Rajya Sabha</i>	—	2.12.2014	2.12.2014	—	—	—	—	Passed
8.	# The Merchant Shipping (Second Amendment) Bill, 2014, as passed by <i>Rajya Sabha</i>	—	2.12.2014	2.12.2014	2	12	—	—	Passed
9.	The School of Planning and Architecture Bill, 2014	2.12.2014	—	3.12.2014	2	42	4	—	Passed
10.	The Repealing and Amending (Second) Bill, 2014	3.12.2014	—	4.12.2014 8.12.2014	2	18	1	1	Passed as amended
11.	The Payment and Settlement Systems (Amendment) Bill, 2014	8.12.2014	—	9.12.2014	1	39	2	—	Passed
12.	§The Coal Mines (Special Provisions) Bill, 2014	10.12.2014	—	11.12.2014 12.12.2014	3	18	65	—	Passed
13.	The Appropriation (No. 4) Bill, 2014	10.12.2014	—	10.12.2014	0	03	—	—	Passed

Discussed together.

§ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Coal Mines (Special Provisions) Ordinance, 2014 (No. 5 of 2014) promulgated by the President on 21 October, 2014.

1	2	3	4	5	6	7	8	9
14.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014	11.12.2014	—	15.12.2014	2 23	—	—	Passed
15.	The Companies (Amendment) Bill, 2014	12.12.2014	—	16.12.2014 17.12.2014	2 35	—	—	Passed
16.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2014	15.12.2014	—	16.12.2014	2 13	8	2	Passed, as amended
17.	The Motor Vehicles (Amendment) Bill, 2014	15.12.2014	—	17.12.2014 18.12.2014	3 05	—	—	Passed
18.	The Lokpal and Lokayuktas and other related law (Amendment) Bill, 2014	18.12.2014	—	22.12.2014	0 43	10	—	Pending
19.	The Regional Rural Banks (Amendment) Bill, 2014	18.12.2014	—	22.12.2014	1 49	12	—	Passed
20.	The Electricity (Amendment) Bill, 2014	19.12.2014	—	—	0 01	—	—	Pending
21.	The Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014	19.12.2014	—	—	0 01	—	—	Pending
22.	The Citizenship (Amendment) Bill, 2014	23.12.2014	—	—	0 01	—	—	Pending

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Food Safety and Standards (Amendment) Bill, 2014.	19.2.2014 (R.S.)	Chairman	Health and Family Welfare (26.2.2014)	28.11.2014	—
2.	The Delhi High Court (Amendment) Bill, 2014.	17.2.2014 (R.S.)	Chairman	Personnel, Public Grievances, Law and Justice (26.2.2014)	28.11.2014	—
3.	The Constitution (One Hundred and Nineteenth Amendment) Bill, 2013.	18.12.2013 (R.S.)	Speaker	External Affairs (18.9.2014)	1.12.2014	—
4.	The Wild life (Protection) Amendment Bill, 2013.	5.8.2013 (R.S.)	Chairman	Science and Technology, Environment and Forests (7.8.2013)	11.12.2014	—
5.	The Repealing and Amending Bill, 2014.	11.8.2014 (L.S.)	Chairman	Personnel, Public Grievances, Law and Justice (22.9.2014)	19.12.2014	—

1	2	3	4	5	6	7
6.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014.	11.2.2014 (R.S.)	Speaker	Social Justice and Empowerment (18.9.2014)	19.12.2014	—
7.	The Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) (Amendment) Bill, 2014.	16.7.2014 (L.S.)	Speaker	Social Justice and Empowerment (16.9.2014)	19.12.2014	—
8.	The Factories (Amendment) Bill, 2014.	7.8.2014 (L.S.)	Speaker	Labour (16.9.2014)	22.12.2014	—
9.	The Electricity (Amendment) Bill, 2014.	19.12.2014 (R.S.)	Speaker	Energy (22.12.2014)	—	—
10.	The Lokpal and Lokayuktas and other related law (Amendment) Bill, 2014.	18.12.2014 (L.S.)	Chairman	Personnel, Public Grievances, Law and Justice (30.12.2014)	—	—

SUMMARY

1. Bills pending at the end of last Session	8
2. Bills introduced	16
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	18
8. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
9. Bills negatived	Nil
10. Bills withdrawn	Nil
11. Bills-debate concluded but further motions not taken up	Nil
12. Motions for adjournment of debate on the Bills adopted	Nil
13. Bills referred to Select Committee	Nil
14. Bills referred to Joint Committee	Nil
15. Bills reported by Select Committee	Nil
16. Bills reported by Joint Committee	Nil
17. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
18. Bills referred to Standing Committees by Chairman/Speaker	2
19. Bills reported by Standing Committees	8
20. Bills pending at the end of Second Session of Sixteenth Lok Sabha	9

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken in H. M.	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Compulsory Voting Bill, 2014 by Shri Feroze Varun Gandhi, M.P.	28.11.2014	—	—	—	—	—	Pending
2.	The Indian Penal Code (Amendment) Bill, 2014 (<i>Substitution of new section for section 124A</i>) by Shri Baijayant Panda, M.P.	28.11.2014	—	—	—	—	—	Pending
3.	The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2014 (<i>Amendment of section 3, etc.</i>) by Shri Baijayant Panda, M.P.	28.11.2014	—	—	—	—	—	Pending

4. The Fast Track Courts for Elected Representatives Bill, 2014 by Shri Baijayant Panda, M.P.	28.11.2014	—	—	—	—	—	—	—	Pending
5. The Code of Criminal Procedure (Amendment) Bill, 2014 (<i>Substitution of new section for section 24, etc.</i>) by Shri Baijayant Panda, M.P.	28.11.2014	—	—	—	—	—	—	—	Pending
6. The Special Financial Assistance to the State of West Bengal Bill, 2014 by Prof. Saugata Roy, M.P.	28.11.2014	—	—	—	—	—	—	—	Pending
7. The Special Financial Assistance to the State of West Bengal Bill, 2014 by Shri Adhir Ranjan Chowdhury, M.P.	28.11.2014	—	—	—	—	—	—	—	Pending
8. The Old Age Pension and Rehabilitation Bill, 2014 by Shri Adhir Ranjan Chowdhury, M.P.	28.11.2014	—	—	—	—	—	—	—	Pending
9. The Prevention of Female Infanticide Bill, 2014 by Shri Adhir Ranjan Chowdhury, M.P.	28.11.2014	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
10.	The Agricultural Workers (Employment, Conditions of Service and Welfare) Bill, 2014 by Shri Adhir Ranjan Chowdhury, M.P.	28.11.2014	—	—	—	—	—	Pending
11.	The Prohibition of Ragging and Unfair Practices in Educational Institutions and Universities Bill, 2014 by Shri Rakesh Singh, M.P.	28.11.2014	—	—	—	—	—	Pending
12.	The Compulsory Voting Bill, 2014 by Shri Janardan Singh 'Sigrwal', M.P.	28.11.2014	—	—	—	—	—	Pending
13.	The Health Insurance (For Persons Living Below Poverty Line) Bill, 2014 by Shri Janardan Singh 'Sigrwal', M.P.	28.11.2014	—	—	—	—	—	Pending
14.	The Street Children (Rehabilitation and Welfare) Bill, 2014 by Shri Rakesh Singh, M.P.	28.11.2014	—	—	—	—	—	Pending
15.	The Provision of Communication Facilities in Every Village Bill, 2014 by Shri Rakesh Singh, M.P.	28.11.2014	—	—	—	—	—	Pending
16.	The Acid Control, Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2014 by Shri Bhartruhari Mahtab, M.P.	28.11.2014	—	—	—	—	—	Pending

17.	The Surrogacy Regulation Bill, 2014 by Shri Bhartruhari Mahtab, M.P.	28.11.2014	—	—	—	—	—	—	Pending
18.	The Constitution (Amendment) Bill, 2014 (<i>Insertion of new article 371K</i>) by Shri Kiri Azad, M.P.	28.11.2014	—	—	—	—	—	—	Pending
19.	The Cow (Protection) Bill, 2014 by Shri Chandrakant Khaire, M.P.	28.11.2014	—	—	—	—	—	—	Pending
20.	The Provision of Compensation to Farmers Affected by Natural Calamities Bill, 2014 by Shri Chandrakant Khaire, M.P.	28.11.2014	—	—	—	0-11 minutes taken on introduction of Bills from Sl. Nos. 1 to 20	—	—	Pending
21.	The Central Himalayan States Development Council Bill, 2014 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	11.07.2014	—	—	—	8.8.2014 (Second Session) 28.11.2014 taken during 2nd Session)	1-55 (excluding 6 minutes)	—	Withdrawn
22.	The Acid (Control) Bill, 2014 by Dr. Kirit Premjibhat Solanki, M.P.	8.8.2014	—	—	—	28.11.2014 12.12.2014	2-12	—	Withdrawn
23.	The Mines and Minerals (Development and Regulation) Amendment Bill, 2014 (<i>Insertion of new section 3A</i>) by Shri Vincent H. Pala, M.P.	12.12.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
24.	The Nursing Profession (Abolition of Service Bond and Miscellaneous Provisions) Bill, 2014 by Shri Anto Antony, M.P.	12.12.2014	—	—	—	—	—	Pending
25.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of the Eighth Schedule</i>) by Shri Tamradhwaj Sahu, M.P.	12.12.2014	—	—	—	—	—	Pending
26.	The Banning of Harmful Pesticides Bill, 2014 by Shri P. Karunakaran, M.P.	12.12.2014	—	—	—	—	—	Pending
27.	The Maternity Benefit (Amendment) Bill, 2014 (<i>Amendment of section 5</i>) by Shri P. Karunakaran, M.P.	12.12.2014	—	—	—	—	—	Pending
28.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2014 (<i>Amendment of section 26, etc.</i>) by Shri M.K. Raghavan, M.P.	12.12.2014	—	—	—	—	—	Pending
29.	The Drugs (Price Control) Bill, 2014 by Shri M.K. Raghavan, M.P.	12.12.2014	—	—	—	—	—	Pending

30.	The Health Insurance Scheme Bill, 2014 by Shri M.K. Raghavan, M.P.	12.12.2014	—	—	—	—	—	—	Pending
31.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of article 316</i>) by Shri M.K. Raghavan, M.P.	12.12.2014	—	—	—	—	—	—	Pending
32.	The Central Homeopathy University Bill, 2014 by Shri Kodikunnil Suresh, M.P.	12.12.2014	—	—	—	—	—	—	Pending
33.	The Scheduled Castes Hamlets (Provision of Basic Facilities) Bill, 2014 by Shri Kodikunnil Suresh, M.P.	12.12.2014	—	—	—	—	—	—	Pending
34.	The Commercial Crop Workers (Welfare) Bill, 2014 by Shri Kodikunnil Suresh, M.P.	12.12.2014	—	—	—	—	—	—	Pending
35.	The High Court at Patna (Establishment of a Permanent Bench at Siwan) Bill, 2014 by Shri Om Prakash Yadav, M.P.	12.12.2014	—	—	—	—	—	—	Pending
36.	The Farmers (Old Age Pension) Bill, 2014 by Shri Om Prakash Yadav, M.P.	12.12.2014	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
37.	The Flood Control Bill, 2014 by Shri Om Prakash Yadav, M.P.	12.12.2014	—	—	—	—	—	Pending
38.	The Armed Forces Covenant Bill, 2014 by Maj Gen. B.C. Khanduri AVSM (Retd.), M.P.	12.12.2014	—	—	—	—	—	Pending
39.	The High Court of Jharkhand (Establishment of a Permanent Bench at Dumka) Bill, 2014 by Shri Nishikant Dubey, M.P.	12.12.2014	—	—	—	—	—	Pending
40.	The Farmers (Protection, Prevention of Suicides and Welfare) Bill, 2014 by Shri Nishikant Dubey, M.P.	12.12.2014	—	—	—	—	—	Pending
41.	The Indian Penal Code (Amendment) Bill, 2014 (Omission of section 353) by Shri Nishikant Dubey, M.P.	12.12.2014	—	—	—	—	—	Pending
42.	The Constitution (Amendment) Bill, 2014 (<i>Amendment of the Seventh Schedule</i>) by Shri P.P. Chaudhary, M.P.	12.12.2014	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
49.	The Constitution (Amendment) Bill, 2014 (Amendment of article 243C) by Maj. Gen. B.C. Khanduri, AVSM (Retd.), M.P.	12.12.2014	—	—	—	—	—	Pending
50.	The Prohibition on Use of Coercive Methods for Recovery of Bank Loans Bill, 2014 by Dr. Kirit Premjibhai Solanki, M.P.	12.12.2014	—	—	—	—	—	Pending
51.	The Indian Penal Code (Amendment) Bill, 2014 (Insertion of new section 304AA) by Dr. Kirit Premjibhai Solanki, M.P.	12.12.2014	—	—	—	—	—	Pending
52.	The Euthanasia (Regulation) Bill, 2014 by Shri Bhairuhari Mahtab, M.P.	12.12.2014	—	—	—	—	—	Pending
53.	The Public Records (Amendment) Bill, 2014 (Amendment of section 2, etc.) by Dr. Shashi Tharoor, M.P.	12.12.2014	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
60.	The Commission for the Formation of the State of Vidarbha Bill, 2014 by Shri Ashok Mahadeorao Nete, M.P.	12.12.2014	—	—	—	—	—	Pending
61.	The Forest (Conservation) Amendment Bill, 2014 (<i>Insertion of new section 3C</i>) by Shri Ashok Mahadeorao Nete, M.P.	12.12.2014	—	—	—	—	—	Pending
62.	The Unemployment Allowance Bill, 2014 by Shri Ashok Mahadeorao Nete, M.P.	12.12.2014	—	—	—	—	—	Pending
63.	The Civilian Awards (Recommendation Committee) Bill, 2014 by Shri Ashok Mahadeorao Nete M.P.	12.12.2014	—	—	—	—	—	Pending
64.	The Constitution (Amendment) Bill, 2014 (<i>Insertion of new articles 21B, 21C and 21D</i>) by Shri C.R. Patil, M.P.	12.12.2014	—	—	—	—	—	Pending
65.	The Special Financial Assistance to the State of Gujarat Bill, 2014 by Shri C.R. Patil, M.P.	12.12.2014	—	—	—	—	—	Pending

66. The Abolition of Begging Bill, 2014 by Shri C.R. Patil, M.P.	12.12.2014	—	—	—	—	—	—	Pending
67. The Electricity (Amendment) Bill, 2014 (<i>Substitution of new section for section 4, etc.</i>) by Shri Arjun Meghwal, M.P.	12.12.2014	—	—	—	—	—	—	Pending
68. The Cow Protection Authority Bill, 2014 by Shri Arjun Meghwal, M.P.	12.12.2014	—	—	—	—	—	—	Pending
69. The Tourism Promotion Authority Bill, 2014 by Shri Arjun Meghwal, M.P.	12.12.2014	—	—	—	—	—	—	Pending
70. The Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Bill, 2014 (<i>Insertion of new section 16B, etc.</i>) by Shri Arjun Meghwal, M.P.	12.12.2014	—	—	—	—	0-29 minutes taken on introduction of Bills from Sl. Nos. 23 to 70	—	Pending

1	2	3	4	5	6	7	8	9
71.	The Senior Citizens (Provisions of Geriatric and Dementia Care) Bill, 2014 by Shri Bhartruhari Mahtab, M.P.	11.7.2014	—	12.12.2014	0-07	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.

3. CALLING ATTENTION (Third Session)

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Regarding abduction of and harassment meted out to Tamil Fishermen by Sri Lankan Navy and steps taken by the Government in this regard.	Dr. P. Venugopal	Smt. Sushma Swaraj 09.12.2014	00	30
2.	Regarding the situation arising out of food adulteration in the country and steps taken by the Government in this regard.	Shri P.V. Midhun Reddy	Shri J.P. Nadda 15.12.2014	00	33
*@3.	Regarding the situation arising out of hike in prices of life saving drugs and prevalence of spurious drugs resulting in health hazard.	Smt. Ranjeet Ranjan	Shri Ananth Kumar 18.12.2014	00	51
*4.	Situation arising out of spread of Encephalitis in Uttar Pradesh and other parts of the country and steps taken by the Government in this regard.	Shri Yogi Aditya Nath	Shri J.P. Nadda 22.12.2014	00	48

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.
@ Shri J.P. Nadda, Hon'ble Minister of Health and Family Welfare also responded and replied to queries raised by Members.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings		Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
			1	2				Original	Action taken	
1.	Committee on Estimates	14.08.2014	1	1	15	53%	—	1	—	—
2.	Committee on Public Undertakings	14.08.2014	2	1	35	36.36%	—	—	1	—
3.	Committee on Public Accounts	14.08.2014	4 (Main Committee)	2 (Sub-Committee)	9 10 5	43.17%	—	7	6	—
						50%				

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Original	Reports Presented	Action Taken	Remarks
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture	1.9.2014	4	6 00	54.03%	—	4	1	1	—
2.	Committee on Chemicals and Fertilizers	1.9.2014	2	1 10	61%	—	3	—	4	—
3.	Committee on Coal and Steel	1.9.2014	2	2 30	51.61%	—	3	3	—	—
4.	Committee on Defence	1.9.2014	2	1 30	46.66%	—	4	1	—	—
5.	Committee on Energy	1.9.2014	2	3 30	58%	—	2	1	4	—
6.	Committee on External Affairs	1.9.2014	4	5 55	53%	—	3	1	1	—
7.	Committee on Finance	1.9.2014	2	3 40	47.55%	—	5	4	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	1.9.2014	1	00 30	41.94%	—	2	—	—	—

1	2	3	4	5	6	7	8	9	10	11
9.	Committee on Information Technology	31.8.2014	2	2	20	51.7%	4	—	—	—
10.	Committee on Labour	1.9.2014	4	4	50	44%	3	—	5	—
11.	Committee on Petroleum and Natural Gas	2.9.2014	1	1	30	40%	—	—	—	—
12.	Committee on Railways	1.9.2014	1	00	30	80%	1	2	2	—
13.	Committee on Rural Development	1.9.2014	1	1	00	54.83%	4	—	—	—
14.	Committee on Social Justice and Empowerment	1.9.2014	6	10	00	49.33%	6	—	—	—
15.	Committee on Urban Development	1.9.2014	1	1	00	38.70%	2	1	—	—
16.	Committee on Water Resources	1.9.2014	2	1	55	70%	1	1	2	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action taken		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the sittings of the House.	1.9.2014	1	00 31	78.5%	—	1	—	—	—
2.	House Committee	12.6.2014	—	—	—	—	—	—	—	—
3.	Committee on MPLADS	15.9.2014	1	00 15	41.66%	—	—	—	3	—
4.	Committee on Privileges	1.9.2014	—	—	—	—	—	—	—	—
5.	Committee on Ethics	15.9.2014	1	00 20	57%	—	1	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous behaviour of Government Officers with Members of Lok Sabha	15.9.2014	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	15.9.2014	3	1 10	61.9%	—	4	—	—	—

1	2	3	4	5	6	7	8	9	10	11
8.	Committee on Subordinate Legislation	1.9.2014	1	00 45	71%	—	1	1	—	—
9.	Committee on Papers Laid on the Table	1.9.2014	1	1 00	50%	—	1	1	—	—
10.	Joint Committee on Offices of Profit	11.12.2014	—	— —	—	—	—	—	—	—
11.	Rules Committee	1.9.2014	—	— —	—	—	—	—	—	—
12.	General Purposes Committee.	29.1.2015	—	— —	—	—	—	—	—	—
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	8.10.2014	—	— —	—	—	—	—	—	—
14.	Joint Committee on Food Management in Parliament House Complex	15.9.2014	2	2 30	70%	—	—	—	—	—
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	8.10.2014	—	— —	—	—	—	—	—	—

16. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	14.8.2014	3	3	45	58%	—	—	2	1	—
17. Library Committee	12.11.2014	1	1	05	63%	—	—	—	—	—
18. Business Advisory Committee	13.6.2014	5	2	20	69%	—	5	—	—	—
19. Joint Committee on Salaries and Allowances of Members of Parliament	2.9.2014	1	1	30	40%	—	—	—	—	—
20. Committee on Government Assurances	1.9.2014	3	5	50	47.6%	—	8	—	—	—
21. Committee on Petitions	1.9.2014	1	00	30	55%	—	—	—	—	—
22. Committee on Empowerment of Women	1.9.2014	1	1	00	57.14%	—	—	2	3	—
23. Railway Convention Committee	The Committee is Yet to be constituted	—	—	—	—	—	—	—	—	—
24. Committee on Welfare of Other Backward Classes	12.9.2014	1	1	30	58%	—	—	—	—	—

5. DIVISIONS

Sl. No.	Date	Subject Matter	Brief question on which Division was sought	Final Result#	Remarks
1.	26.11.2014	The Delhi Special Police Establishment (Amendment) Bill 2014	Motion for Consideration of the Bill moved by Dr. Jitendra Singh, Minister of State for Personnel, Public Grievances and Pensions	Ayes:170 Noes: 047 Abst.: Nil	Motion was adopted
2.	-do-	-do-	Amendment No. 1 moved by Shri Tathagata Satpathy, MP to Clause 2 of the Bill	Ayes:049 Noes:161 Abst.: Nil	Amendment was Negatived
3.	28.11.2014	The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2014	Amendment No. 2 moved by Prof. Saugata Roy to Clause 4 of the Bill.	Ayes:014 Noes:151 Abst.:007	Amendment was Negatived

Divisions held by Automatic Vote Recording System.

6. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared Elected	Date of Oath/Affirmation
1.	Smt. Ranjanben Bhatt	Vadodara/Gujarat	16.9.2014	24.11.2014
2.	Shri Tej Pratap Singh Yadav	Manipuri/Uttar Pradesh	16.9.2014	24.11.2014
3.	Shri Kotha Prabhakar Reddy	Medak/Telangana	16.09.2014	25.11.2014
4.	Dr. (Smt.) Pritam Gopinath Munde	Beed/Maharashtra	19.10.2014	24.11.2014
5.	Smt. Pratyusha Rejeshwari Singh	Kandhamal/Odisha	19.10.2014	27.11.2014

7. FINANCIAL BUSINESS

General Budget

Subject	Date of Presentation	Date of Discussion	Time Taken	
			H.	M.
Supplementary Demands for Grants-First Batch (General) for the year 2014-15	8.12.2014	10.12.2014 Discussion and voting on Supplementary Demands for Grants (General)	4	01

8. MOTIONS

Motions Under Rule 191 and 342

(SUMMARY)

No. of notices received	:	50
No. of motions admitted	:	16
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil

9. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which Oath/Affirmation made	Date of Oath/Affirmation	Time Taken H. M.
1.	Smt. Ranjanben Bhatt	Vadodara/Gujarat	Oath	Hindi	24.11.2014	00 05
2.	Dr. (Smt.) Pritam Gopinath Munde	Beed/Maharashtra	Oath	Marathi	24.11.2014	
3.	Shri Tej Pratap Singh Yadav	Mainpuri/Uttar Pradesh	Oath	Hindi	24.11.2014	
4.	Shri Kotha Prabhakar Reddy	Medak/Telangana	Oath	English	25.11.2014	00 03
5.	Smt. Pratyusha Rejeshwari Singh	Kandhamal/Odisha	Oath	English	27.11.2014	00 03

10. OBITUARY REFERENCES

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken H. M.
1	2	3	4	5
1.	Shri Hemendra Chandra Singh* (Sitting Member of the 16th Lok Sabha)	05.09.2014		
2.	Shri Kapil Krishna Thakur* (Sitting Member of the 16th Lok Sabha)	13.10.2014		
3.	Shri Amitava Nandy (Member of the 14th Lok Sabha)	15.08.2014		
4.	Dr. M.S. Sanjeevi Rao (Member of the 5th, 6th & 7th Lok Sabhas)	03.09.2014		
5.	Shri Avaidyanath (Member of the 4th, 9th, 10th & 11th Lok Sabhas)	12.09.2014	24.11.2014	00 08
6.	Shri Saifuddin Choudhury (Member of the 7th to 10th Lok Sabhas)	14.09.2014		
7.	Shri Sanjay Singh Chauhan (Member of the 15th Lok Sabha)	02.10.2014		
8.	Shri Brahm Dutt (Member of the 8th & 9th Lok Sabhas)	05.10.2014		
9.	Shri Murlidhar (Member of the 8th, 9th, 10th & 12th Lok Sabhas)	24.11.2014		
10.	Shri Gurcharan Singh Galib (Member of the 10th & 13th Lok Sabhas)	18.10.2014	26.11.2014	00 04

*House adjourned for the day.

1	2	3	4	5
11.	Shri Lakshman Mallick (Member of the 7th and 8th Lok Sabhas)	19.10.2014	26.11.2014	00 04
12.	Shri Rambadan (Member of the 10th Lok Sabha)	20.11.2014		
13.	Shri Ananda Pathak (Member of the 7th, 8th & 12th Lok Sabhas)	28.11.2014		
14.	Shri Jarbom Gamlin (Member of the 13th Lok Sabha)	30.11.2014	03.12.2014	00 04
15.	Shri Abdul Rehman Antulay (Member of the 9th, 10th, 11th & 14th Lok Sabhas)	02.12.2014		
16.	Shri Udayasingrao Gaikwad (Member of the 7th to 11th Lok Sabhas)	02.12.2014	04.12.2014	00 02
17.	Shri Anna Joshi (Member of the 10th Lok Sabha)	10.12.2014	11.12.2014	00 03
18.	Shri H.A. Dora (Member of the 8th Lok Sabha)	05.09.2014	22.12.2014	00 03

(i) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Reference regarding the loss of lives of more than 120 persons and to the missing of several others in worst-ever floods in Jammu and Kashmir in recent times.	—			
2.	Reference regarding loss of lives of 46 persons and injuries to several others in a severe high intensity cyclonic storm Hudhud, affecting the coastal areas of Andhra Pradesh on 12 October, 2014 causing phenomenal damage to property and live stock.	12.10.2014	24.11.2014	00	02
3.	Reference regarding loss of lives of 33 persons, mostly women and children and injuries to 28 others in a stampede during Dussehra celebrations at Patna.	03.10.2014			
4.	Reference regarding loss of lives of more than 170 persons in the devastating floods in the North Eastern States of Assam, Meghalaya and Arunachal Pradesh causing wide spread damage to roads, infrastructure, river embankments and farmlands besides affecting thousands of people in the region.	—	26.11.2014	00	02
5.	Reference regarding sixth anniversary of the terrorist attack in Mumbai in which numerous Indian and foreign nationals lost their lives and many others were injured.	26.11.2008			
6.	Reference regarding loss of lives of 14 personnel of the Central Reserve Police Force including two officers in an ambush by Naxals in Sukma district of Chhattisgarh.	01.12.2014	02.12.2014	00	02
7.	Reference regarding 30th Anniversary of the Bhopal Gas Tragedy.	03.12.1984	03.12.2014	00	02

1	2	3	4	5
8.	Reference regarding loss of lives of eight Army personnel, three policemen and two civilians in four serial terrorist attacks in Jammu and Kashmir.	05.12.2014	08.12.2014	00 02
9.	Reference regarding thirteenth anniversary of the terrorist attack on Parliament House.	13.12.2001	12.12.2014	00 02
*10.	Reference regarding tragic death of many school children and others in a gruesome terrorist attack in Peshawar, Pakistan.	16.12.2014	17.12.2014	00 02

* Resolution to the killing of about 141 persons including 132 innocent children by the terrorists in a school in Peshawar, Pakistan moved by Chair was unanimously adopted by House on 17.12.2014. [also see under Resolution]

(ii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken H. M.
1.	Reference congratulating ISRO Scientists for the successful placement of Mangalyan in Mars Orbit, making India as the first country to be successful on its maiden Mars Mission.	24.09.2014		
2.	Reference congratulating Shri Kailash Satyarthi, the renowned children's rights activist for winning the Nobel Peace Prize for the year 2014 along with Malala Yousafzai of Pakistan.	2014		
3.	Reference congratulating Indian contingent for their splendid performance by winning 11 gold, 10 silver and 36 bronze medals in Seventeenth Asian Games 2014 held in Incheon, South Korea.	19.09.2014 to 04.10.2014	25.11.2014	00 02
4.	Reference congratulating Tennis Star Sania Mirza for winning the WTA women's doubles title in Singapore; Badminton Stars Saina Nehwal and Kidambi Srikanth for winning women's and men's singles titles, respectively, at China Open Super Series in Fuzhou, China and Golfer Rashid Khan for winning the Chiangmai Gold Classic tournament in Chiangmai, Thailand.	26.10.2014 16.11.2014 16.11.2014		
5.	Reference congratulating shuttler P.V. Sindhu for winning the women's singles title at the Macau Open Grand Prix Gold Tournament in Macau, China.	30.11.2014	01.12.2014	00 01
6.	Reference on the Occasion of World AIDS Day.	01.12.2014	01.12.2014	00 01
7.	Reference on the Occasion of Human Rights Day.	10.12.2014	10.12.2014	00 02
8.	Reference congratulating visually impaired Cricket Team for winning the Blind Cricket World Cup, 2014 defeating Pakistan in the finals on 8th December, 2014 in Cape Town, South Africa.	08.12.2014	11.12.2014	00 01
9.	Reference congratulating the team of Scientists and Technologists of ISRO for successful launch of the newest rocket 'GSLV Mk. III' from Sriharikota.	18.12.2014	18.12.2014	00 01

11. PAPERS LAID ON THE TABLE

(a) By Government	2118
(b) By Private Members	Nil

12. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	
2.	Shri Hukm Deo Narayan Yadav	
3.	Prof. K.V. Thomas §	
4.	Shri Anandrao Adsul	
5.	Shri Pralhad Joshi	09.06.2014*
6.	Dr. (Smt.) Ratna De (Nag)	
7.	Shri Ramen Deka	
8.	Shri Konakalla Narayan Rao	
9.	Shri Hukum Singh	
10.	Dr. P. Venugopal	12.12.2014^
	Shri K.H. Muniyappa	

* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

§ Ceased to be a member of Panel of Chairpersons on 12.12.2014.

^ Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

13. QUESTIONS

(i) Starred Questions		
(a) Number of Questions put down in the Question Lists for oral answer	440	
(b) Number of Questions orally answered	103	
(ii) Unstarred Questions		
(a) Number of Questions put down in the Question Lists for written answers	5058	
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers	5395	
(iii) Short Notice Questions		40
(a) No. of Short Notice Questions (SNQ) received	5	
(b) No. of notices of SNQ admitted	Nil	
(c) No. of notices of SNQ clubbed with SQ	Nil	
(d) No. of notices of SNQ disallowed	5	
(iv) Half-an-Hour Discussion		
(a) No. of notices of Half-an-Hour Discussion received	44*	
(b) No. of notices of Half-an-Hour Discussion admitted and discussed	2	
(c) No. of notices of Half-an-Hour discussion disallowed	26	
(v) Statement(s) made by the Ministers correcting replies already given		
No. of answers corrected	4	

* 16 postponed for next session

(vi) Abstract of Statement(s) made by the Ministers Correcting the replies already given by them to Questions in the Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of the Question to which statement was made	Date of answer to the Question	Subject of the Question
1.	26.11.2014	Minister of Micro, Small and Medium Enterprises	USQ No. 5051	13.08.2014	"RGUMY"
2.	03.12.2014	Minister of Urban Development	USQ No. 622	26.11.2014	Decongestion of Delhi
3.	08.12.2014	Minister of Labour and Employment	USQ No. 147	24.11.2014	Amendments to Labour Laws
4.	18.12.2014	Minister of Law and Justice	USQ No. 9	24.11.2014	Reservation for Women Judges

(vii) Half-an-Hour Discussion arising out of Answers to Questions during the Second Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of discussion	Ministry/Deptt.	Time Taken Hrs. Min.
1.	Plastic Hazards	Dr. Kirit Somaiya Shri Rajeev Satav Shri Bhairon Prasad Mishra Shri Suresh C. Angadi Shri Gopal Shetty Shri Pralhad Joshi Shri Bhartruhari Mahtab Shri C.R. Chaudhary Smt. Santosh Ahlawat Shri Ramesh Pokhriyal Nishank	17.12.2014	Environment, Forests and Climate Change	00.05 00.02 00.01 00.02 00.01 00.01 00.01 00.01 00.01 00.01 00.01
2.	Pradhan Mantri Gram Sadak Yojana	Shri Anil Shirole Shri Bhartruhari Mahtab Shri Tathagata Satpathy Shri Prahalad Singh Patel Shri Jagadambika Pal Shri Bhairon Prasad Mishra Shri Prem Singh Chandumajra	19.12.2014	Rural Development	00.01 00.01 00.13 00.04 00.02 00.02 00.02
				Total	00.41

14. RESOLUTION

(i) Statutory Resolution

Sl. No.	Subject	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
1.	That this House disapproves of the Coal Mines (Special Provisions) Ordinance, 2014 (No. 5 of 2014) promulgated by the President on 21 October, 2014	123	Shri C.N Jayadevan	11.12.2014 12.12.2014	@3 07	Coal	Negatived

@Discussed together with the motion for consideration of the Coal Mines (Special Provisions) Bill, 2014.

(ii) Resolutions placed before the House by the Speaker

Sl. No.	Text of the Resolution	Date of placing before the House	Time Taken H. M.	Ministry/ Department concerned	Remarks
		3	4	5	6
1.	<p>The House having taken note of the inhuman killings of about 141 persons including 132 innocent children who had yet to see light of their lives, by the terrorists in a school in Peshawar, Pakistan on 16 December, 2014, expresses its shock, sense of deep outrage, profound sorrow and condemns this barbaric, senseless and cowardly terrorist attack and extends its heartfelt condolences to and sympathises with the Parliament, the Government, the people of Pakistan, the bereaved families and the injured.</p> <p>The House resolves that all terrorist attacks against innocent people, especially vulnerable children, should be condemned and calls upon all the nations and each and every person with all the energies at their command to fight against all acts of terrorism in all its forms and manifestations.</p>	17.12.2014	00 01	External Affairs	Adopted

2.	The Lok Sabha unanimously condemns the decisions to grant bail to Zakiur Rahman Lakhvi, accused conspirator in the murder of 166 individuals in Mumbai on 26th November, 2008. We are concerned at the numerous delays in the prosecution and the apathetic attitude of the Government of Pakistan which has resulted in the grant of bail to an accused terrorist. We express the grave concern of the Indian people that just one day after the tragic killing of 145 innocent children and other persons in Peshawar, an accused terrorist could be released on bail by the same country. It seems that the lesson that there should be no compromise with terrorists has not been learnt.	17.12.2014	00 01	External Affairs	Adopted
	<p>The Lok Sabha calls upon the Government of Pakistan to proceed strongly with its declared intention to appeal the bail judgement, and requests the Government to ensure that on no account is such an individual permitted to be released.</p> <p>The people of India attach the highest importance to bringing the perpetrators of the 26/11 attacks, their masters in Pakistan and their accomplices, to justice. We urge the Government of India to take every step in its power, including through its relations with other countries, to put pressure on Pakistan to bring this</p>				

1	2	3	4	5	6
<p>matter to a satisfactory conclusion. We reiterate the importance of Pakistan dismantling the infrastructure of terrorism in that country and ensuring that terrorists are not allowed to remain free to continue their evil activities against India and the countries of the region.</p>					

(iii) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
				H.	M.		
1.	The House urges upon the Government to take effective steps to implement the recommendations of the National Commission on Farmers also known as 'Swaminathan Commission' to overcome this crisis in the agricultural sector.	Shri Raju Shetti	18.7.2014 1.8.2014 (Second Session) 5.12.2014 19.12.2014	3 (excluding 1 hour and 49 minutes taken during 2nd Session)	46	Agriculture	Withdrawn
2.	Keeping in view the commitment of the Union Government to promote the development of our country, which can be effectively realised through 'skill development', this House urges upon the Government to frame a comprehensive scheme providing for development of such technical skills amongst youth as would enable them to contribute towards making India a modern country and in achieving the goal of 'Make in India'.	Shri C.R. Patil	19.12.2014	0	01	Skill Development and Entrepreneurship	Discussion not concluded.

PRIVATE MEMBERS' RESOLUTIONS

Statistical Abstract

1. Number of sittings during which resolutions were discussed	2
2. Number of resolutions of which notices were received	6
3. Number of resolutions admitted	6
4. Number of resolutions disallowed	NIL
5. Number of resolutions discussed	2
6. Number of resolutions withdrawn by leave of the House	1
7. Number of resolutions adopted	NIL
8. Number of resolutions negatived	NIL
9. Number of resolutions on which discussion was not concluded during the current session	1
10. Number of resolutions on which discussion was adjourned	NIL
11. Number of resolutions ruled out of order	NIL
12. Number of amendments tabled	NIL
13. Number of amendments admitted	NIL
14. Number of amendments moved	NIL
15. Number of amendments withdrawn	NIL
16. Number of amendments adopted	NIL
17. Number of amendments negatived	NIL
18. Number of amendments disallowed	NIL
19. Total time taken on resolutions	3 hours and 47 minutes

15. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
1	2	3	4	5	6	7	
(i)	Need to bring back black money Stashed abroad.	Shri Mallikarjun Kharge	26.11.2014 27.11.2014	6	30	Finance	Discussion concluded
(ii)	Natural calamities in various parts of the country with special reference to rains and floods in Jammu and Kashmir, cyclone Hudhud in Andhra Pradesh and Odisha and drought in Maharashtra.	Shri Kalikesh Narayan Singh Deo	2.12.2014 4.12.2014 5.12.2014 8.12.2014 9.12.2014	7	34	Home Affairs/ Agriculture	Discussion concluded
(iii)	Reported dilution of MGNREG Scheme.	Shri Sankar Prasad Datta	9.12.2014 15.12.2014 18.12.2014 19.12.2014	4	55	Rural Development	Discussion concluded
(iv)	Situation arising due to the reported incidents of religious conversions.	Shri Jyotiraditya Scindia	11.12.2014	3	22	Home Affairs (Replied to by Minister of Parliamentary Affairs)	Discussion concluded

SUMMARY

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

No. of notices received	:	193
No. of discussions held	:	4*
No. of discussions completed	:	4
No. of discussions remained part-discussed	:	Nil
Total time taken	:	22 hrs. 11 mts.

* Two discussions on (i) Need to take effective steps to curb Chit Fund scams; and
(ii) Agrarian situation in the country were admitted but not held.

**16. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON
Announcements/Observations/*References/Rulings**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation regarding allotment of time for consideration and discussion of the Delhi Special Police Establishment (Amendment) Bill, 2014.	The Speaker	25.11.2014
2.	Announcement regarding assent of the President for moving the Indian Institutes of Information Technology Bill, 2014 under article 117(3) of the Constitution.	The Speaker	25.11.2014
3.	Observation regarding allotment of time for consideration and discussion of Indian Institutes of Information Technology Bill, 2014.	The Chairperson	25.11.2014
4.	Announcement regarding assent of the President for moving the Central Universities (Amendment) Bill, 2014 under article 117(3) of the Constitution.	The Deputy Speaker	25.11.2014
5.	Observation regarding allotment of time for consideration and discussion of the Central University (Amendment) Bill, 2014.	The Deputy Speaker	25.11.2014
6.	Observation regarding incidence of disorderly conduct by a few members during proceedings of the House and urged upon to follow rules and observe norms to facilitate smooth conduct of business in the House.	The Speaker	26.11.2014
7.	Announcement regarding assent of the President for moving the Acid (Control) Bill, 2014 under Article 117(3) of the Constitution.	The Chairperson	28.11.2014

*Please see Sl. No. 10 for ready reference.

1	2	3	4
8.	Announcement regarding relinquishment of office by Secretary-General (Shri P.K. Grover) and his appointment as Honorary Officer of the House.	The Speaker	1.12.2014
9.	Announcement regarding appointment of Shri Anoop Mishra as Secretary-General, Lok Sabha and Lok Sabha Secretariat w.e.f. 1.12.2014.	The Speaker	1.12.2014
10.	Observation regarding permission for inclusion of the Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014 in List of Business for the day for introduction, consideration and passing, also allowing the Members, as a special case to table amendments under 2.00 P.M. that day.	The Speaker	1.12.2014
11.	Observation regarding allotment of time for consideration and discussion of the School of Planning and Architecture Bill, 2014.	The Chairperson	3.12.2014
12.	Observation regarding allotment of time for consideration and discussion of the Repealing and Amending (Second) Bill, 2014.	The Chairperson	4.12.2014
13.	Announcement regarding nomination of Shri K.H. Muniyappa and Dr. P. Venugopal as members of the Panel of Chairpersons, Lok Sabha.	The Speaker	12.12.2014
14.	Observation regarding allotment of time for consideration and discussion of the Motor Vehicles (Amendment) Bill, 2014.	The Chairperson	17.12.2014
15.	Valedictory Reference on the conclusion of the Third Session of the Sixteenth Lok Sabha.	The Speaker	23.12.2014

17. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 during Third Session of the Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Correcting the reply (Hindi version) given on 13.8.2014 to Unstarred Question No. 5051 by Shri B.V. Naik, MP regarding "RGUMY".	Shri Kalraj Mishra	26.11.2014	00	01
2.	Regarding "India's stand in the WTO".	Smt. Nirmala Sitharaman	28.11.2014	00	11
3.	Regarding "Incident in District-Sukma, Chhattisgarh which happened on 01.12.2014".	Shri Rajnath Singh	03.12.2014	00	04
4.	Regarding the Prime Minister's recent visit abroad.	Smt. Sushma Swaraj	03.12.2014	00	15
5.	Correcting the reply to Unstarred Question No. 622 given on 26 November, 2014 by Shri Jyotiraditya M. Scindia, MP regarding "Decongestion of Delhi".	Shri Babul Supriyo	03.12.2014	00	01
6.	Regarding the incident occurred at unmanned level crossing on North-Eastern Railway.	Shri Suresh Prabhu	04.12.2014	00	04

1	2	3	4	5
7.	Regarding reported use of objectionable language by a Union Minister.	Shri Narendra Modi	05.12.2014	00 04
8.	Regarding the incident of sexual assault of a woman by a cab driver in Delhi on 5/6.12.2014.	Shri Rajnath Singh	08.12.2014	00 04
*9.	Correcting the reply to Unstarred Question No. 147 given on 24th November, 2014 asked by Sarvashri C.N. Jayadevan, Dharmendra Yadav, Kodikunnil Suresh, Dileep Singh Bhuria, Shirang Appa Barne, Adhalrao Patil Shivajirao, Sumedhanand Saraswati and Ram Mohan Naidu Kinjarapu, MPs regarding 'Amendments to Labour Laws'.	Shri Bandaru Dattatreya	08.12.2014	00 01
10.	Regarding adoption of June 21 as International Day of Yoga by 69th Session of UN General Assembly.	Smt. Sushma Swaraj	15.12.2014	00 06
11.	Regarding the arrest of a youth running Twitter handle on behalf of ISIS.	Shri Rajnath Singh	15.12.2014	00 04
12.	Regarding the issue of Sydney hostage crisis.	Smt. Sushma Swaraj	17.12.2014	00 06
13.	Correcting the reply to Unstarred Question No. 9 asked by Sarvashri Ram Charitra Nishad and Ravindra Kumar Pandey, MPs regarding 'Reservation for Women Judges' and reasons for delay in correcting the reply.	Shri D.V. Sadananda Gowda	18.12.2014	00 02

14.	Regarding grant of bail to the master mind behind 26/11 Mumbai terror Attack by a Pakistani anti-terror court.	Smt. Sushma Swaraj	19.12.2014	00 03
15.	Regarding the important decisions arrived at in the Conference of Parties (CoP) held from 1st to 14th December, 2014 at Lima (Peru) under the United Nations Framework Conventions on climate change.	Shri Prakash Javadekar	22.12.2014	00 09
16.	Regarding 'Omission of sprinter Dutee Chand from Commonwealth Games Squad'.	Shri Sarbananda Sonowal	23.12.2014	00 02

* Laid a copy (Hindi and English Versions) of the Statement.

**(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during
Third Session of the Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Labour on 'Welfare of Glass and Bangle Workers of Firozabad, Uttar Pradesh—A case study', pertaining to the Ministry of Labour and Employment.	Shri Bandaru Dattatreya	01.12.2014	00	01
*2.	Status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Railways on 'Suburban Train Services of Indian Railways, with particular emphasis on Security of Women Passengers', pertaining to the Ministry of Railways.	Shri Manoj Sinha	01.12.2014	00	01
*3.	Status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Agriculture on 'cultivation of Genetically Modified Food Crops—Prospects and Effect', pertaining to the Department of Agriculture and Cooperation, Ministry of Agriculture.	Dr. Sanjeev Kumar Balyan on behalf of Shri Radha Mohan Singh	02.12.2014	00	01

4.	Status of implementation of the recommendations contained in the 72nd Report of the Standing Committee on Finance on Action Taken by the Government on the 32nd Report of the Committee on Appraisal of BPL criteria, pertaining to the Ministry of Planning.	Shri Rao Inderjit Singh	05.12.2014	00 01
5.	Status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Social Justice on Demands for Grants (2013-14), pertaining to the Ministry of Tribal Affairs.	Shri Jual Oram	08.12.2014	00 01
*6.	Status of implementation of the recommendations contained in the 57th Report of the Standing Committee on Agriculture on National Institute of Food Technology Entrepreneurship Management (NIFTEM), pertaining to the Ministry of Food Processing Industries.	Sadhvi Niranjana Jyoti	09.12.2014	00 01
7.	Status of implementation of the recommendations contained in the 253rd Report of the Standing Committee on Industry on Action Taken by the Government on recommendations/observations contained in the 244th Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Kalraj Mishra	15.12.2014	00 02

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
8.	Status of implementation of the recommendations contained in the 258th Report of the Standing Committee on Industry on Action Taken by the Government on recommendations/ observations contained in the 245th Report of the Committee on 'Review of Implementation of MSMED Act, 2006', pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Kalraj Mishra	15.12.2014	00 02
9.	Status of implementation of the recommendations contained in the 179th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in the 137th Report of the Committee on Rehabilitation of J&K Migrants, pertaining to the Ministry of Home Affairs.	Shri Haribhai Parthibhai Chaudhary	16.12.2014	00 01
10.	Status of implementation of the recommendations contained in the 180th Report of the Standing Committee on Home Affairs on Administration of Union Territories (Daman & Diu, Dadra and Nagar Haveli and Chandigarh), pertaining to the Ministry of Home Affairs.	Shri Haribhai Parthibhai Chaudhary	16.12.2014	00 01

<p>11. Status of implementation of the recommendations contained in the 61st Report of the Standing Committee on Agriculture on 'Rashtriya Krishi Vikas Yojana—An Evaluation', pertaining to the Department of Agriculture and Cooperation, Ministry of Agriculture.</p>	<p>Shri Radha Mohan Singh</p>	<p>16.12.2014</p>	<p>00 01</p>
<p>12. Status of implementation of the recommendations contained in the 173rd Report of the Standing Committee on Home Affairs on 'Strengthening of the Working of Ministry of DoNER for effective implementation of policies, programmes, schemes and projects meant for North Eastern Region', pertaining to the Ministry of Development of North Eastern Region.</p>	<p>Dr. Jitendra Singh</p>	<p>17.12.2014</p>	<p>00 01</p>
<p>13. Status of implementation of the recommendations contained in the 112th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in the 107th Report of the Committee on Demands for Grants (2013-14), pertaining to the Department of Commerce, Ministry of Commerce and Industry.</p>	<p>Smt. Nirmala Sitharaman</p>	<p>17.12.2014</p>	<p>00 01</p>

1	2	3	4	5
14.	Status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Energy on 'Availability of identified Non-conventional Resources of Energy—their potential <i>vis-a-vis</i> Utilization', pertaining to the Ministry of New and Renewable Energy.	Shri Piyush Goyal	18.12.2014	00 01
15.	Status of implementation of the recommendations contained in the 59th Report of the Standing Committee on Finance on "Current Economic Situation and Policy Options", pertaining to the Ministry of Finance.	Shri Arun Jaitley	19.12.2014	00 01
*16.	Status of implementation of the recommendations contained in the following reports of the Standing Committee on Commerce, pertaining to the Department of Commerce, Ministry of Commerce and Industry: (i) 98th Report on Export of Foodgrains— Premium Non-Basmati Rice and Wheat; (ii) 99th Report on Export Promotion of Agriculture and Processed Food Products; (iii) 102nd Report on Performance of Plantation Sector—Tea and Coffee Industry;	Smt. Nirmala Sitharaman	19.12.2014	00 01

- (iv) 109th Report on Performance of Plantation Sector—Tea and Coffee Industry; and
- (v) 114th Report on Functioning of India Trade Promotion Organisation.

*17. Status of implementation of the recommendations contained in the 251st Report of the Standing Committee on Industry on 'functioning of Prime Minister's Employment Generation Programme (PMEGP)', pertaining to the Ministry of Micro, Small and Medium Enterprises.

Shri Kalraj
Mishra

22.12.2014

00 01

*Laid a copy (Hindi and English versions) of the statement.

**(iii) Statements made/laid by Ministers regarding Government Business during Third Session of
the Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Government business for the week commencing the 1st December, 2014.	Shri Rajiv Pratap Rudy	28.11.2014	00	09
2.	Government business for the week commencing the 8th December, 2014.	Shri Rajiv Pratap Rudy	05.12.2014	00	06
3.	Government business for the remaining part of the session.	Shri Rajiv Pratap Rudy	12.12.2014	00	07

**(iv) Matters Under Rule 377—Position regarding receipt of replies from Ministries during
the Sixteenth Lok Sabha (As on 28.01.2015)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	11	23	32.35
Second Session (07.07.2014 to 14.08.2014)	354	145	209	40.96
Third Session (24.11.2014 to 23.12.2014)	272	29	243	10.66
Total	660	185	475	28.03

**(v) Statement showing the time lost owing to interruptions and adjournment of the House during the
Third Session of the Sixteenth Lok Sabha**

Date	Time Lost due to Interruptions		Time Lost due to Adjournment of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2	3	4		
25.11.2014	—	0 40	0 40		At 1121 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1259 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
02.12.2014	—	0 14	0 14		At 1116 hrs., due to interruptions, House adjourned to meet again at 1130 hrs.
03.12.2014	—	0 08	0 08		At 1137 hrs., due to interruptions, House adjourned to meet again at 1145 hrs.
11.12.2014	—	0 52	0 52		At 1157 hrs., due to interruptions, House adjourned to meet again at 1205 hrs.
12.12.2014	—	0 12	0 12		At 1416 hrs., due to interruptions, House adjourned to meet again at 1500 hrs. At 1113 hrs., due to interruptions, House adjourned to meet again at 1125 hrs.

22.12.2014	0 01	0 45	At 1504 hrs., due to interruptions, House adjourned to meet again at 1510 hrs.
			At 1520 hrs., due to interruptions, House adjourned to meet again at 1530 hrs.
			At 1530 hrs., Dr. A. Sampath, MP felt breathlessness in the House and was provided first aid by the doctor. Thereafter, he was hospitalized. The House was adjourned at 1531 hrs. to meet again at 1600 hrs.
23.12.2014	—	0 34	At 1126 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.

Total	0 01	03 25	03 26
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(vi) Statement indicating matters of Urgent Public Importance raised (a) after Question Hour and (b) before the adjournment of the House for the day during Third Session of the Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of notices received
			H.	M.	
1	2	3	4	5	
24.11.2014	Nil	Nil	Nil	16	
25.11.2014	28	59	0 47	74	
26.11.2014	27	39	1 09	97	
27.11.2014	30	35	0 55	102	
28.11.2014	22	36	0 54	68	
01.12.2014	28	65	0 48	85	
02.12.2014	34	67	0 55	131	
03.12.2014	32	71	0 56	135	
04.12.2014	34	70	1 24	145	
05.12.2014	39	42	0 58	109	
08.12.2014	34	59	0 59	92	
09.12.2014	39	52	1 17	145	
10.12.2014	35	64	1 14	167	
11.12.2014	25	62	0 57	164	

12.12.2014	36	37	0	51	109
15.12.2014	21	46	0	38	97
16.12.2014	43	92	1	24	155
17.12.2014	31	33	0	55	159
18.12.2014	59	62	1	27	160
19.12.2014	33	77	1	45	117
22.12.2014	54	70	1	18	127
23.12.2014	Nil	Nil		Nil	101
Total	684	1138	19	04	2555

18. STATEMENT SHOWING DATES AND TIME OF RINGING OF QUORUM BELL DURING THE THIRD SESSION OF THE SIXTEENTH LOK SABHA (24.11.2014 TO 23.12.2014)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent			Subject matter under discussion when the quorum bell was rung	Remarks
			Hr.	Mts.			
1	2	3	4	5	6		
1.	26.11.2014	1430 to 1431	0	01	—	House re-assembled after lunch break after quorum bell was rung once.	
2.	27.11.2014	1400 to 1402	0	02	—	-do-	
3.	01.12.2014	1400 to 1402	0	02	—	-do-	
4.	02.12.2014	1400 to 1401	0	01	—	-do-	
5.	03.12.2014	1430 to 1431	0	01	—	-do-	
6.	04.12.2014	1430 to 1433	0	03	—	-do-	
7.	05.12.2014	1415 to 1422	0	07	—	House re-assembled after lunch break after quorum bell was rung twice.	
8.	08.12.2014	1410 to 1412	0	02	—	House re-assembled after lunch break after quorum bell was rung once.	
9.	09.12.2014	1400 to 1403	0	03	—	-do-	
10.	10.12.2014	1430 to 1431	0	01	—	-do-	
11.	15.12.2014	1430 to 1432	0	02	—	-do-	

12.	16.12.2014	1430 to 1432	0	02	—	-do-
13.	17.12.2014	1411 to 1414	0	03	—	-do-
14.	18.12.2014	1400 to 1403	0	03	—	-do-
15.	19.12.2014	1500 to 1506	0	06	—	House re-assembled after lunch break after quorum bell was rung twice.
16.	22.12.2014	1425 to 1428	0	03	—	House re-assembled after lunch break after quorum bell was rung once.
Total			0	42		

Analysis of ringing of Quorum Bell

1.	Total time spent on ringing of quorum bell	:	0.42 mts.
2.	Maximum number of times quorum bell was rung on a particular day	:	2 times on 05.12.2014 and 19.12.2014
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch after quorum bell was rung	:	16 days

**19. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE THIRD SESSION OF
THE SIXTEENTH LOK SABHA**

Date	Time	Subject Matter
1	2	3
25.11.2014	1436 hrs.	Members of AITC and INC staged a walkout from House in protest of consideration of The Delhi Special Police Establishment (Amdt.) Bill, 2014.
26.11.2014	1215 hrs.	Members of INC, SP, AITC and others staged a walkout from House for not initiating the discussion on black money immediately.
27.11.2014	1855 hrs.	Members of AITC and CPI(M) staged a walkout from the House to express their dissatisfaction over the reply of Shri Arun Jaitley, Hon'ble Minister of Finance on the Debate under Rule 193 on the need to expedite the process of bringing back black money stashed abroad.
	1857 hrs.	Members of INC, AIMIEM, RSP and IUML also staged a walkout from the House on the above mentioned issue.
01.12.2014	1118 hrs.	Members of AITC staged a walkout from the House in protest of the Chair's decision to disallow the notice of suspension of Question Hour given by their leader Shri Sudip Bandyopadhyay.
03.12.2014	1205 hrs.	Members of INC & AITC left the House demanding for lodging FIR against a Minister for her inflammatory speech.
04.12.2014	1221 hrs.	Members of INC, AITC, AAP, SP, CPI(M), RSP and CPI left the House demanding statement from PM on the issue in which one Minister had given some inflammatory speech.

1	2	3
05.12.2014	1108 hrs	Members of INC, AITC, AAP and CPI(M) staged a walkout from the House as they were not satisfied with the statement made by the PM on the issue in which one Minister had given some inflammatory speech.
09.12.2014	1651 hrs	Members of INC, RJD and NCP left the House being not satisfied with the reply of Hon'ble M/o Agriculture on natural calamities in various parts of country including suicides by farmers.
11.12.2014	1806 hrs	Members of INC, RJD, SP, AIMIEM and NCP staged a walkout from the House in protest of the Govt. stand on the issue of reported incident of forceful conversion in UP.
15.12.2014	1109 hrs	Members of AITC staged a walkout from the House raising the issue relating to reported misuse of CBI by Central Government.
16.12.2014	1112 hrs	Shri Abhishek Banerjee and other Members of AITC staged a walkout from the House alleging wrong attitude of Central Govt. towards Govt. of West Bengal.
	1241 hrs	Prof. Saugata Roy alongwith members of AITC left the House in protest of the decision of the Chair to not allow them to raise issues pertaining to their state during 'Zero Hour'.
17.12.2014	1109 hrs	Members of AITC staged a walkout from the House alleging that their voice regarding wrong attitude of Central Govt. towards Govt. of West Bengal was not being heard.
	1228 hrs	Shri Mallikarjun Kharge and some other members of INC staged a walkout in protest of the comments made by the Minister for Parliamentary Affairs on their party.
		Members of AITC, NCP, CPI(M), RJD and AAP also staged a walkout on the same issue and the alleged 'Circular' issued by the Ministry of HRD to conduct certain events in the educational institutions on 25th December, 2014.

22.12.2014	1128 hrs	Members of SP, RJD and JD(U) staged a walkout from the House on the 'Black Money' issue and on the non-fulfilment of promises made by the PM on various issues.
	1645 hrs	Members of INC, AITC, RJD, JD(S), CPI(M), CPI and others left the House demanding a statement of Hon'ble PM on the said issue.

**20. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, HDS AND MEMBERS OF PANEL
OF CHAIRPERSONS FROM 24.11.2014 TO 23.12.2014**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	22	46	52
Hon'ble Deputy Speaker	20	53	06
Shri Hukum Singh	07	07	19
Shri Hukm Deo Narayan Yadav	06	05	57
Shri Anandrao Adsul	04	03	50
Shri Arjun Charan Sethi	04	03	04
Prof. K.V. Thomas	03	02	39
Dr. Ratna De (Nag)	02	01	47
Shri Pralhad Joshi	02	01	36
Dr. P. Venugopal	01	01	10
Shri Ramen Deka	01	00	59
Shri Konakalla Narayan Rao	01	00	43
Shri K.H. Muniyappa	01	00	38

**Details of Actual Time Spent in the Chair By HS, HDS and Members of Panel of Chairpersons from
24.11.2014 to 23.12.2014**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HS			
24.11.2014	1100 to 1120 hrs.	00	20
25.11.2014	1100 to 1121 hrs. 1202 to 1259 hrs.	00	21 57
26.11.2014	1100 to 1237 hrs.	01	37
27.11.2014	1100 to 1304 hrs. 1655 to 1922 hrs.	02 02	04 27
28.11.2014	1100 to 1257 hrs.	01	57
01.12.2014	1100 to 1255 hrs.	01	55
02.12.2014	1100 to 1116 hrs. 1130 to 1300 hrs.	00 01	16 30
03.12.2014	1100 to 1137 hrs. 1145 to 1329 hrs.	00 01	37 44
04.12.2014	1100 to 1326 hrs.	02	26
05.12.2014	1100 to 1316 hrs.	02	16

HDS	Time Spent	Total		Time	
		H.	M.	H.	M.
1	2	3	4		
08.12.2014	1100 to 1308 hrs.	02	08		
09.12.2014	1100 to 1258 hrs.	01	58		
10.12.2014	1100 to 1328 hrs.	02	28		
11.12.2014	1100 to 1157 hrs.	00	57		
	1207 to 1309 hrs.	01	02		
	1410 to 1416 hrs.	00	06		
	1501 to 1511 hrs.	00	10		
	1731 to 1838 hrs.	01	07		
12.12.2014	1100 to 1113 hrs.	00	13		
	1125 to 1237 hrs.	01	12		
15.12.2014	1100 to 1323 hrs.	02	23		
16.12.2014	1100 to 1332 hrs.	02	32		
17.12.2014	1100 to 1309 hrs.	02	09		
18.12.2014	1100 to 1302 hrs.	02	02		
19.12.2014	1100 to 1356 hrs.	02	56		
22.12.2014	1100 to 1312 hrs.	02	12		
23.12.2014	1100 to 1126 hrs.	00	26		
	1200 to 1224 hrs.	00	24		
Total time Spent in the Chair		46	52		

1	2	3	4
25.11.2014	1400 to 1501 hrs.	01	01
	1708 to 1801 hrs.	00	53
26.11.2014	1237 to 1342 hrs.	01	05
	1431 to 1606 hrs.	01	35
	1702 to 1918 hrs.	02	16
27.11.2014	1402 to 1515 hrs.	01	13
28.11.2014	1257 to 1603 hrs.	03	06
01.12.2014	1402 to 1500 hrs.	00	58
	1704 to 1824 hrs.	01	20
02.12.2014	1402 to 1458 hrs.	00	56
	1701 to 1824 hrs.	01	23
03.12.2014	1431 to 1602 hrs.	01	31
	1702 to 1756 hrs.	00	54
04.12.2014	1433 to 1509 hrs.	00	36
	1700 to 1800 hrs.	01	00
05.12.2014	1422 to 1600 hrs.	01	38

1	2	3	4
08.12.2014	1412 to 1527 hrs.	01	15
	1704 to 1817 hrs.	01	13
09.12.2014	1403 to 1505 hrs.	01	02
	1607 to 1701 hrs.	00	54
	1800 to 1859 hrs.	00	59
10.12.2014	1430 to 1502 hrs.	00	32
	1648 to 1833 hrs.	01	45
11.12.2014	1511 to 1731 hrs.	02	20
12.12.2014	1237 to 1413 hrs.	01	36
	1441 to 1605 hrs.	01	24
	1719 to 1851 hrs.	01	32
15.12.2014	1432 to 1554 hrs.	01	22
	1632 to 1800 hrs.	01	28
16.12.2014	1432 to 1649 hrs.	02	17
	1722 to 1800 hrs.	00	38

17.12.2014	1414 to 1450 hrs.	00	36
	1527 to 1614 hrs.	00	47
	1701 to 1803 hrs.	01	02
18.12.2014	1403 to 1439 hrs.	00	36
	1529 to 1614 hrs.	00	45
	1707 to 1927 hrs.	02	20
19.12.2014	1506 to 1622 hrs.	01	16
22.12.2014	1312 to 1325 hrs.	00	13
	1428 to 1504 hrs.	00	36
	1510 to 1520 hrs.	00	10
	1530 to 1531 hrs.	00	01
	1600 to 1654 hrs.	00	54
	1728 to 1936 hrs.	02	08
Total Time Spent in the Chair		53	06

Shri Hukum Singh	Time Spent	Total Time	
		H.	M.
25.11.2014	1600 to 1708 hrs.	01	08
28.11.2014	1603 to 1812 hrs.	02	09
04.12.2014	1606 to 1700 hrs.	00	54
05.12.2014	1659 to 1801 hrs.	01	02
10.12.2014	1603 to 1648 hrs.	00	45
12.12.2014	1413 to 1441 hrs.	00	28
18.12.2014	1614 to 1707 hrs.	00	53
Total time Spent in the Chair		07	19

80

Shri Hukm Deo Narayan Yadav	Time Spent	Total Time	
		H.	M.
25.11.2014	1501 to 1600 hrs.	00	59
27.11.2014	1515 to 1612 hrs.	00	57
03.12.2014	1602 to 1702 hrs.	01	00
08.12.2014	1604 to 1704 hrs.	01	00
12.12.2014	1605 to 1719 hrs.	01	14
17.12.2014	1614 to 1701 hrs.	00	47
Total time Spent in the Chair		05	57

Shri Anandrao Adsul	Time Spent	Total Time	
		H.	M.
26.11.2014	1606 to 1702 hrs.	00	56
02.12.2014	1458 to 1613 hrs.	01	15
09.12.2014	1505 to 1607 hrs.	01	02
17.12.2014	1450 to 1527 hrs.	00	37
Total Time Spent in the Chair		03	50
Shri Arjun Charan Sethi	Time Spent	Total Time	
		H.	M.
27.11.2014	1612 to 1655 hrs.	00	43
04.12.2014	1509 to 1606 hrs.	00	57
18.12.2014	1439 to 1529 hrs.	00	50
22.12.2014	1654 to 1728 hrs.	00	34
Total Time Spent in the Chair		03	04

Prof. K. V. Thomas	Time Spent	Total Time	
		H.	M.
01.12.2014	1500 to 1601 hrs.	01	01
08.12.2014	1527 to 1604 hrs.	00	37
10.12.2014	1502 to 1603 hrs.	01	01
Total Time Spent in the Chair		02	39
<hr/>			
Dr. Ratna De (Nag)	Time Spent	Total Time	
		H.	M.
02.12.2014	1613 to 1701 hrs.	00	48
09.12.2014	1701 to 1800 hrs.	00	59
Total Time Spent in the Chair		01	47
<hr/>			
Shri Pralhad Joshi	Time Spent	Total Time	
		H.	M.
01.12.2014	1601 to 1704 hrs.	01	03
16.12.2014	1649 to 1722 hrs.	00	33
Total Time Spent in the Chair		01	36

Dr. P. Venugopal	Time Spent	Total Time	
		H.	M.
19.12.2014	1705 to 1815 hrs.	01	10
Total Time Spent in the Chair		01	10
Shri Ramen Deka	Time Spent	Total Time	
		H.	M.
05.12.2014	1600 to 1659 hrs.	00	59
Total Time Spent in the Chair		00	59
Shri Konakalla Naryan Rao	Time Spent	Total Time	
		H.	M.
19.12.2014	1622 to 1705 hrs.	00	43
Total Time Spent in the Chair		00	43
Shri K.H. Muniyappa	Time Spent	Total Time	
		H.	M.
15.12.2014	1554 to 1632 hrs.	00	38
Total Time Spent in The Chair		00	38

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING
THE THIRD SESSION OF THE SIXTEENTH LOK SABHA**

Business	Time Taken			Percentage of the Total time taken
	H.	M.		
1	2	3	4	
BILLS				
(a) Government Bills	@49	20		38.11
(b) Private Member's Bills	04	55		03.80
GENERAL BUDGET	04	01		03.10
CALLING ATTENTION	02	42		02.09
DISCUSSIONS—				
(a) Half an hour discussion	00	41		00.53
(b) Short Duration Discussions (Rule 193)	22	11		17.14
MATTERS OF URGENT PUBLIC IMPORTANCE	19	04		14.73
MATTERS UNDER RULE 377	04	50		03.73
QUESTIONS	07	46		05.99

RESOLUTIONS—				
(a) Statutory Resolution	@			
(b) Private Membrs' Resolutions	03	43	02.88	
(c) Resolutions placed before the House by the Speaker	00	02	00.02	
STATEMENTS—				
Rule 372 and Direction 73A	01	58	01.52	
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	08	14	06.36	85
*Total	129	27 [£]	100	

@ Discussed together.

* Total time taken by the House includes 17 hours 30 Minutes of time by sitting late and by sitting during lunch time etc.

£ However, the actual duration of the session after adding miscellaneous items in this session comes to 129 Hours and 47 minutes.